Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Zo. 4 w 2 00 Category of creditor Secured financial creditors Secured financial creditors Operational creditors (Government Operational creditors (Employees) Operational creditors (Workmen) financial creditors belonging to creditors) belonging to any classof (other than financial creditors creditors belonging to any class of Unsecured financial creditors belonging to anyclass of creditors any class ofcreditors) Operational creditors (other than Unsecured financial creditors (other financialcreditors and operational Other creditors, if any, (other than Government Dues) Workmenand Employees and Total received claims No. of Summary of claims Amount 9,43,76,942 9,43,76,659 283 of Z clai ms Summary of claims 2 admitted Amount of admitted claims 3,48,04,850 3,48,05,133 283 | Amount of contingent claims claims not of claims admitted Amount of Amount 5,95,71,809 5,95,71,809 verificati under Amount in ₹) Annexure Details 4 2 9 6 S ∞ if any Remar

asudeva

y Profes

N00889/ 2020/12924

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 02-11-2022 Annexure-1

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

No.							
SI. Name	Credi tor						
Details of clar	Date of	receipt	,				
Sl. Name Details of claim No. of received	Amount claimed						
	Credi Date Amount Amount tor of claimed of claim	admitted					
	Nature of claim						
Details of claim admitted	Amount Amount Whether covered covered related	by by	security	interest			
of claim itted	Amount covered	by	guarant	ee			
	Whether related	party?					
	% of voting	share in	CoC				
Amount of	ě	claim					
Amount Amount of any of claim	Mutual dues,	that may	be set-off				
	Mutual not dues, admitted						
of claim s, if any	under verifica	tion					
s, if any							



Annexure-2

List of unsecured financial creditors belonging to any class of creditors

belonging to any class of creditors

Т	Т	
		No.
		Sl. Name No. of cre ditor
		Sl. Name Details of No. of cre claim received ditor Date of Amous receipt claims
		eceived Amount claimed
		Details of claim received Date of Amount Amount Nature receipt claimed of claim of claim
		Det Nature of claim
		Details of claim admitted re Amount Whether related by party? guarantee
		m admitted Whether related party?
		Amount Whether % of voting covered related share in by party? CoC
		Amount of contingent claim
		Amount of any mutual dues, that may be set-off
		Amount of Amount of claim not a claim und dmitted er verifica tion
		Amount of Amount Amount of Amount of Remarks contingent of any claim not a claim und if any claim ted er verifica dues, that may be set-off
		Remarks if any



Annexure - 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

 	 	_		_			-			\neg
									So.	SI.
								ditor	No. of cre-	Sl. Name
				1	eipt	of rec	Date	0	claim receive	Details of
					med	nt clai	Amou	d	eceive.	ils of
				р	admitte	of claim of	Amount Nature			
					claim					Details o
			interest	-ity	by secur	covered	Amount			Details of claim admitted
				antee	by secur by guar party?	covered covered related	Amount Amount Whether			mitted
					party?	related	Whether			
				CoC	share in	voting	%			
							claim	ngent	of conti-	Amount
				set-off	may be	that	dues,	mutual	of any	Amount
							admitted verifica-	not	of claim	Amount
						tion	verifica-	under		Amount Amount Amount Remarks
									, if any	Remark



Annexure – 4

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

						Zo.	SI.	
					ditor	No. of cre-	Sl. Name	
			receipt	of	Date	claim received	Detai	
				claimed	Amount	eceived	Details of	
			admitted	claimed of claim of claim	Amount Nature			
				_			Detail	
		antee	by guar- party?	covered	Amount Whether		Details of claim admitted	
			party?	related	Whether		dmitted	
		CoC	share in	Voting	% of			
				claim	ngent	of conti-	Amount	
			set-off	may be	dues, that	any mutual	Amount of	
				admitted		of claim	Amount	
				verification	under	of claim		(Amount in ₹)
						if any	Remarks,	n ₹)



Annexure - 5

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 02-11-2022

List of operational creditors (Workmen)

						Zo.	SI.	
				tive, if any	representa-	No. authorised	Name of Name Details of claim	
				man	work	of	Name	
			receipt	\mathbf{of}	Date	received	Details o	
				claimed	Amount	ved	of claim	
			admitted claim party?	claimed of claim of related	Amount			
			claim	of	Nature		De	,
			party?	related	Amount Amount Nature Whether		tails of clai	
		applicable	CoC, if	share in	% voting		Details of claim admitted Amount	ä
				claim	ngent	of conti-	Amount	
		set-off	that may	dues,		of any	Amount	
					verification	claim under claim not a if any	Amount of Amount of Remarks,	
					dmitted	claim not a	Amount of	
						if any	Remarks,	(Amount in₹)



Annexure - 6

List of operational creditors (Employees)

(Amount in₹)

							Zo.	SI.
					tive, if any	representaoyee	No. authorised o empl claim received	Sl. Name of Name
						-oyee	empl	Name
			5	receipt	of	Date	claim r	Details of
					claimed	Amount	eceived	ils of
				admitted	claim	Amount of Nature		De
				claim	of	Nature		tails of cla
				party?	related	Whether		Details of claim admitted
		applicable	if	e in CoC,	related voting shar	% of		ed
						gent claim	of contin-	Amount
		off	be set-	at may		mutual	of any	
				tion	verifica -	under	of claim	
						admitted	claim not if any	Amount of Remarks,
							if any	Kemar



Annexure – 7

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 02-11-2022

List of operational creditors (Government dues)

		No.	
	Departme Govern	SI. Details of claimant	
		claimant	
	Date of receipt	Details of claim received	
	Amount claimed	ls of ceived	
	Date Amount Amount of Nature Whether of claimed claim of related eccipt admitted claim party?	De	
	Nature of claim	tails of cla	
	Whether related party?	Details of claim admitted	
	Whether % of related voting shar party? e in CoC, if applicable		
	gent claim	Amount of contin-	
	mutual dues, th at may be set-off	Amount of any	
	under verifica - tion	Amount of claim	
	admitted	Amount of Remarks, claim not if any	(Amount in₹)
		Remarks, if any	in₹)



Annexure – 8

List of operational creditors (Other than Workmen and Employees and Government Dues)

	No.
Vajra IoT Private Limited	Sl. Name No. of cre ditor
26-10- 2022	Details rec
9,43,76,659	Details of claim received Date Amou of nt clai recei med pt
3,48,04,850	Amou nt of cl aim ad mitted
Operation al Creditor	Details of Nature of claim
0	Details of claim admitted Natu Amount covered covered by gaim security -n interest
0	ount ered guara itee
No	Whether related party?
100%	% of voting share in CoC
C	Amount of contingent claim
	Amount of any mutual dues, that maybe set-off
5,95,71,809	Amount of claim not ad- mitted
	Amount of claim under verification
	Remarks, if any
	T 26-10- 9,43,76,659 3,48,04,850Operation 0 0 No al Creditor



Annexure – 9

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 02-11-2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

		2.200			 	 	_
2 <u>S</u>	1,000			-			
SI. Name No of cre	-ditor			ESI			
Det: claim	Date of	receipt		21-10-2022			¥.
Details of claim received	Date of Amount	receipt claimed		283			
	Amount Nature	of claim admitted		282			
	Nature			283 Other creditors			
Details of clai m admitted	Amount co	of vered by claim Security	interest)			
d d	Amount co	vered by guarantee		0			
	Whether	related party?		No No			
Amount of contin	-gent	claim		0			
Amount Amount Remarks, of any of claim of claim if any	mutual	that may admitted v	be set-off	0			
Amount Amount Amount Remainstrates of any of claim of claim if any	not	admitted		0			
Amount of claim	under	verifica- tion		0			
Remar if any							

